

CENTRAL ADMINISTRATIVE TRIBUNAL**JAMMU BENCH, JAMMU**

This the 15th day of September, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

HON'BLE MR ANAND MATHUR, MEMBER (A)

OA No.62/772/2020

Syed Farhat Geelani, age 52 years, W/o Azhar Ahmad Chesti, R/o Hamdan Avenue, Shah Anwar Colony, Hyderpora, Srinagar, J&K

..... Applicant

(By Advocate: Mr. Shafqat Nazir)

Versus

1. Government of Jammu and Kashmir through Commissioner/Secretary to Govt. School Education Department, Civil Secretariat Jammu/Srinagar.
2. Director School Education Kashmir, Srinagar.
3. Zonal Education Officer, Batamaloo, Srinagar.
4. Principal GMS Galwanpora, Hyderpora, Srinagar.
5. Principal GMS Alambah, Narbal, Baramulla.

..... Respondents

(By Advocate: Mr. Amit Gupta)

O R D E R (Oral)**Per - Rakesh Sagar Jain, Member (J)**

During the course of arguments, learned counsel for the applicant submitted that he would be satisfied if a direction is given to the respondents to decide her representation. However, the same is not on record. Accordingly, OA is disposed of with direction to the respondents to consider the representation of the applicant and dispose of the said representation by way of passing the reasoned and speaking order within the period of one month from the date of receipt of a certified copy of this order with the intimation to the applicant.

OA is accordingly disposed of. No costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

/jk/